

[English]^

Backward Districts

7489. SHRI RABI RAY :
SHRI N. DENNIS :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government have formulated some fresh guidelines to identify the backward districts in the country;

(b) if so, the details thereof; and

(c) the time by which these guidelines are likely to be announced?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). A Study Group was set up for identification of backward districts last year. The Group has submitted its Report which is under consideration of the Government.

(c) Decision of the Government is expected shortly.

[Translation]

Loan to Sick Central Cooperative Banks

7490. SHRI PHOOL CHAND VERMA : Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government have received a proposal from the Government of Madhya Pradesh to provide long term loan to adjust the time-barred loans of the sixteen sick central cooperative banks of the State;

(b) if so, the date on which the said proposal received; and

(c) the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) No, Sir.

(b) and (c). Does not arise.

[English]

Development of Vijayawada Airport

7491. SHRI SOBHANADRESSWARA RAO VADDE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether RITES has prepared a plan for development of Vijayawada airport;

(b) if so, the details thereof;

(c) whether the State Government of Andhra Pradesh has agreed to make available a few crores of rupees as interest free loan to the National Airports Authority for development of the Vijayawada Airport to facilitate landing of Boeing aircraft;

(d) whether the National Airports Authority has commenced work on the scheme of development of the airport;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Yes, Sir.

(b) The Plan envisaged construction of new Terminal Building, strengthening and extension of runway, provision of Navigational and Communication Aids, etc.

(c) Yes, Sir.

(d) to (f). The Airports Authority of India have, at present, no plan to upgrade the airport because of insufficient traffic and non-commitment of operations by Airlines with B-737/A-320 aircraft.

EPF/ESI Defaulters

7492. SHRI RAM NAIK : Will the Minister of LABOUR be pleased to state :

(a) the number of defaulters of Employees' Provident Fund and Employees' State Insurance detected in Maharashtra during each of the last three years;

(b) the details of the defaulters and the amount due from each of them;

(c) the action taken against the defaulters to recover their dues; and

(d) the action taken/proposed to be taken to ensure that such incidents do not reoccur in future?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA) : (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

Per Capita Debt

7493. DR. K.V.R. CHOWDARY : Will the Minister of FINANCE be pleased to state the per capita external debt of the Union Government at the end of 1992-93, 1993-94 and 1994-95 and as on date?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): Information is being collected and will be laid on the Table of the House.